## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4643
ANSWERED ON:25.08.2010
EDUCATION IN MADARSAS
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is apprehensions among minority community that education being imparted to their children in Madarsas will be affected by implementation of Right to Education Act as there is a provision of free and compulsory primary education for children of age 6 to 14 years;
- (b) if so, the details thereof;
- (c) whether the Government is formulating any scheme to remove the apprehensions of the minority community; and
- (d) if so the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): Yes Sir, Such apprehensions have been expressed. However, under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the right of children in the 6-14 age group to free and compulsory education in a neighbourhood school does not restrict the choice of the child to receive education in any other institution.